

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

NOTIFICATION

R.O.C.No.10/2020-RC

Dated 02.03.2021

**Ref:1.High Court's Notification No.10/2020-RC, dated 31.12.2020
2.High Court's Notification No.10/2020-RC, dated 04.1.2021**

It is to inform that the High Court has conducted computer based screening test on 22.11.2020 to all the candidates who have submitted their applications through 'online' under Direct Recruitment and Recruitment by Transfer, pursuant to the Notification No.10/2020-RC, dated 20.02.2020, issued for recruitment to 87 posts of Civil Judge, without scrutinizing their applications. The results of the Screening Test conducted on 22.11.2020 was placed in the website in the ratio of 1:10 vide notification under reference 1st cited, and the High Court has called for copies of required certificates from the said candidates, vide notification under reference 2nd cited, in respect of Direct Recruitment candidates in Annexure-I or II or III, in which they come under, and in respect of Recruitment by Transfer candidates, in Annexure-IV.

The attested copies of certificates submitted by the candidates are scrutinized, and found certain applications to be defective and the High Court has taken decision for rejection of those defective applications. **The list containing the names of the candidates whose applications are rejected under Direct Recruitment and Recruitment by Transfer, is enclosed to this notification.**

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The remaining eligible candidates are informed that the High Court has decided to conduct the written examination at **Hyderabad**, and the dates and time of written examination is detailed as follows:

Sl.No.	Date of Written Examination	Paper	Time
1.	03.04.2021 (Saturday)	Paper-I (Civil Law)	From 10.00 a.m. to 1.00 p.m.
	03.04.2021 (Saturday)	Paper-II (Criminal Law)	From 2.00 p.m. to 5.00 p.m.
2.	04.04.2021 (Sunday)	Paper-III English (Translation, Essay writing and Grammar Vocabulary)	From 10.00 a.m. to 1.00 p.m.

It is further informed to the eligible candidates that, the hall tickets together with venue of the examination centre etc., will be hosted in the website, soon after the venue of written examination is confirmed by the High Court.


REGISTRAR (JUDICIAL-I)
FAC.REGISTRAR (RECRUITMENT)


Note: The candidates are informed to follow the given below High Court's website regularly for latest information with regard to recruitment to the posts of Civil Judge notified for the year 2020.

(<http://tshc.gov.in>)

Recruitment Cell, phone no.040-23688320

LIST OF CANDIDATES WHOSE APPLICATIONS ARE REJECTED UNDER DIRECT RECRUITMENT AND RECRUITMENT BY TRANSFER TO THE POSTS OF CIVIL JUDGE NOTIFIED VIDE NOTIFICATION NO. 10/2020-RC, DATED 20-02-2020

Sl.No	Hall Ticket Number	Name of the Candidate	Reason for Rejection
UNDER DIRECT RECRUITMENT			
1	2020003222	SURESH KUMAR BURDAK	The applications of candidates at Sl.Nos. 1 to 4 are rejected as they are below the minimum age limit of 23 years specified in the notification.
2	2020005102	YEDURU GEETHA PRASANNA	
3	2020004786	JOGINIPALLY BHAVISHYA	
4	2020004785	SAI SUBHASH M L	
5	2020000663	MONICA SHANDILYA	The applications of candidates at Sl.Nos. 5 to 12 are rejected as per Rule 2(f) of the Telangana State Judicial (Service & Cadre) Rules, 2017.
6	2020000960	RATHODE SUBASH	
7	2020005424	RAGHURAM PORIKA	
8	2020004114	GOLLAPUDI SRAVANTHI	
9	2020005051	KALYANI V	
10	2020002693	PIDAMARTHI VASAVI	
11	2020003822	G C VENKATA SUBBA REDDY	
12	2020004796	SHEETAL P	
UNDER RECRUITMENT BY TRANSFER			
13	2020004559	VIJAYA LAKSHMI MADDURI	The application of candidate at Sl.No. 13 is rejected as per Rule 4 (2) (d) (ii) (b) of the Telangana State Judicial Services and Cadre Rules 2017.
14	2020002696	E.P. SREEDHAR BABU	The applications of candidates at Sl.Nos. 14 to 19 are rejected as per proviso under Rule 5 (2)(b) (iii) of the Telangana State Judicial (Service & Cadre) Rules, 2017.
15	2020003050	MUTHYALA SUPRAJA	
16	2020000561	N SUMAN KALYANJI	
17	2020000014	SHRAVAN KUMAR K	
18	2020002770	K RAJABRAHMACHARY	
19	2020003644	RAJU KUMAR AMMULA	


REGISTRAR (RECRUITMENT)
 High Court for the State of
 Telangana, Hyderabad.